

DIVISION BENCH  
COURT - II

S-3

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

APPEAL/42(KB)2024

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>INCOME TAX OFFICER VS THE REGISTRAR OF COMPANIES WEST BENGAL (IN THE MATTER OF GOODLUCK IRON TRADERS PRIVATE LIMITED)</b>
UNDER SECTION	<b>SEC 252 (1) - BY GOVERNMENT BODY</b>

**Appearance (via video conferencing/physically)**

Mr. S.K. Tiwari, Adv. ] For the Appellant

Mr. Jayesh Choradia, Adv. ]

**ORDER**

1. Ld. Counsel for the Appellant present.
2. Registry is directed to issue notice to the RoC, West Bengal for the report to be filed within a period of two weeks' by way of speed post and by way of e-mail and place the tracking information report on record.
3. Hard Copy of the petition be made available in course of this week.
4. List the matter for consideration on **24.07.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**